

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 1373 OF 2002

COMMNR. OF CENTRAL EXCISE, NAGPUR

Appellant (s)

VERSUS

M/S. BALLARPUR INDUSTRIES LTD.

Respondent(s)

(With appln(s) for stay and with office report)

Date: 22/08/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA  
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Appellant(s)

Dr.R.G.Padia, Sr.Adv.  
Ms.Binu Tamta, Adv.  
Mr. B. Krishna Prasad,Adv.

For Respondent(s)

Ms. Indu Malhotra,Sr.Adv.  
Ms.Nisha Bagchi, Adv.  
Ms.Sunita Ojha, Adv.  
Mr.Abhinav Agnihotri, Adv.  
Mr.Vikas Mehta, Adv.

UPON hearing counsel the Court made the following  
ORDER

Dr.R.G. Padia, learned senior counsel appearing on behalf of the appellant  
commenced his arguments at 2.35 p.m. and concluded at 3.40 p.m. Thereafter,  
Ms.Indu Malhotra, learned senior counsel appearing on behalf of the respondent  
started her reply submissions and was on her legs when the Court rose for the day  
leaving the matter as part-heard.  
( Satish K.Yadav ) ( Madhu Saxena )  
Court Master Court Master